



\$~154 to 182

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 5855/2015 & CM APPL. 48106/2024  
NEELAM GARG .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY  
AND ANR. ....Respondents  
+ W.P.(C) 7850/2015  
BRIJVEER SINGH & ORS .....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY .....Respondent  
+ W.P.(C) 8145/2015 & CM APPL. 67023/2023, 59296/2024  
DASS BABU GUPTA & ORS .....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ORS .....Respondents  
+ W.P.(C) 16030/2024 & CM APPL. 67365/2024, 67366/2024  
KISHAN CHAND & ORS. ....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ORS. ....Respondents  
+ W.P.(C) 6879/2015 & CM APPL. 54106/2023, 54107/2023  
LAXMI NARAIN & ORS .....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY .....Respondent  
+ W.P.(C) 7787/2015 & CM APPL. 9175/2021, 9176/2021  
SHASHI BALA AND ANR. ....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY .....Respondent  
+ W.P.(C) 7811/2015 & CM APPL. 57766/2024, 57767/2024  
RAKESH KUMAR GUPTA .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ANR. ....Respondents  
+ W.P.(C) 7812/2015  
AJAY KUMAR GUPTA .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY



& ANR .....Respondents  
+ W.P.(C) 7813/2015  
VIJAY KUMAR .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ANR. ....Respondents  
+ W.P.(C) 8701/2015 & CM APPL. 37119/2024, 56757/2024  
CHHIDDI KHAN & ORS .....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY .....Respondent  
+ W.P.(C) 7841/2015 & CM APPL. 67332/2023, 37122/2024  
LAXMI KANT GUPTA & ORS. ....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ORS. ....Respondents  
+ W.P.(C) 10030/2016 & CM APPL. 67025/2023, 3663/2024,  
6457/2024, 56579/2024, 58169/2024  
SUMAN KUMARI & ORS .....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ANR ....Respondents  
+ W.P.(C) 8186/2016 & CM APPL. 8054/2023, 36556/2023,  
36557/2023, 58643/2023  
SURESH CHAND & ORS .....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ORS .....Respondents  
+ W.P.(C) 6198/2017 & CM APPL. 67353/2023  
RAM AVTAR & ORS .....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ANR .....Respondents  
+ W.P.(C) 7848/2015 & CM APPL. 44001/2024  
M.L. GARG & ORS .....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY .....Respondent



- + W.P.(C) 7857/2015 & CM APPL. 48127/2024  
NABA KUMAR KUTI .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY .....Respondent
- + W.P.(C) 7858/2015 & CM APPL. 48190/2024  
JAI SINGH .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY .....Respondent
- + W.P.(C) 8453/2015 & CM APPL. 37188/2024, 54982/2024  
KHADAK SINGH & ORS .....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY .....Respondent
- + W.P.(C) 1060/2023 & CM APPL. 4174/202, 4175/2023  
SHRI RISHI PAL .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY  
AND ORS .....Respondents
- + W.P.(C) 859/2024 & CM APPL. 3623/2024, 14598/2024,  
39197/2024, 41116/2024  
BEENA AGGARWAL AND ORS. ....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY  
AND ORS. ....Respondents
- + W.P.(C) 2944/2019 & CM APPL. 13642/2019, 65974/2023  
MAYUR GUPTA AND ANR. ....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY .....Respondent
- + W.P.(C) 12041/2023 & CM APPL. 47287/2023  
SANJAY JAIN .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ORS. ....Respondents
- + W.P.(C) 12138/2023 & CM APPL. 47699/2023, 47700/2023  
OM PRAKASH .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY  
AND ORS. ....Respondents
- + W.P.(C) 12176/2023 & CM APPL. 47840/2023 ,47841/2023



VIJAY PAL .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY  
AND ORS. ....Respondents  
+ W.P.(C) 7504/2023 & CM APPL. 29114/2023, 29115/2023  
YESH PAL SINGH .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ANR. ....Respondents  
+ W.P.(C) 9628/2023 & CM APPL. 36887/2023, 36888/2023  
DHARAMVIR CHAUDHARY .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY AND  
ORS. ....Respondents  
+ W.P.(C) 2086/2024 & CM APPL. 8662/2024  
SURESH DEVI & ORS. ....Petitioners  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ORS. ....Respondents  
+ W.P.(C) 3616/2024 & CM APPL. 14945/2024, 69598/2024  
JUGAL KISHORE GUPTA .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY  
AND ORS .....Respondents  
+ W.P.(C) 16436/2024  
BASIRAN BEGUM .....Petitioner  
versus  
DELHI DEVELOPMENT AUTHORITY  
& ORS. ....Respondents

**Advocates appeared in these cases:**

**For petitioners:** Mr. Udaibir Singh Kochar, Adv. in item nos. 166 & 181.

Ms. Sangeeta Chandra, Adv. in item nos. 154, 169 & 170.

Mr. Samit Khosla, Adv. in item no.160, 163, 164, 168. & 174 and for P-4 to P-6 and P-8 to P-13 in item no.171 and for P-1 to P-5 in item no.180.

Ms. Sana Ansari and Mr. I. Ahmed, Advs. in item no. 163 for P-1, 3



& 6 and in 164 & 165.

Mr. Puneet Sharma, Adv. in item no.156, 164, 165, 167, 171 to 173, 175 to 179.

**For respondents:** Ms. Kritika Gupta, Adv. for DDA in item nos.156, 158,160, 164 to 167, 172 to 181.

Mr. Kushal Kumar, SPC with Mr. Suryansh Gaur and Mr. Rishabh Basoya, Adv. for R-4/UOI in item no.157.

Mr. Ram Kumar and Mr. Sushil Kumar, Adv. for R-3/DUSIB in item nos. 166, 173, 176 to 180.

Mr. N.K. Aggarwal, Central Govt. SPC for R-4/UOI in item no.176.

Mr. Divij Soni, Adv. for DDA in item no.182.

Ms. Nitika Bhutani, Adv. for GNCTD in item no. 173.

Mr. Manas Jha, Adv. for GNCTD in item no.158.

Ms. Avni Singh, PC for GNCTD/R-2 with Mr. Gourav Mundra, Adv. in item no.157.

Mr. Prabhat Kumar and Ms. Rashika Chopra, Adv. for R-5 in item no.181.

Ms. Ridhima Gaur, SPC for UOI in item no.178.

Ms. Prabhsahay Kaur, SC for DDA with Ms. Deeksha L. Kakar, Mr. Rashmeet Singh, Adv. for DDA in item no.155.

Mr. Raghvendra Upadhyay, Ms. Purnima Jain and Mr. Vaibhav Tripathi, Adv. for R-2/GNCTD in item no.175.

Mr. Jivesh Kumar Tiwari, Sr. PC with Ms. Samiksha, Adv. for R-4/UOI in item no.172.

Mr. Pawan Kumar Kashyap, proxy counsel for Mr. Manish Batra, Adv. for GNCTD in item no.164.

Mr. Rishabh Sahu, SPC with Mr. Sameer Sharma, Adv. for UOI in item no.180.

Mr. Sanjay Vashishtha, SC for DDA with Mr. Siddhartha Goswami and Mr. Siddharth Karnawat, Adv. for DDA in item no. 167.

Ms. Pratima N. Lakra, CGSC with Mr. Chandan Prajapati, Adv. for R-4/UOI in item no.166.

Mr. Abhinav Singh and Mr. Ajay Kumar Singh, Adv. for GNCTD in item no.164.

Mr. Subhash Tanwar, CGSC with Ms. Bhavi Garg and Mr. Naveen, Adv. for UOI in item no.166.

Ms. Shobhana Takiar, SC for DDA with Mr. Kuljeet Singh, Mr.



Prateek Dhir and Mr. Shivam Takiar, Adv. in item nos.166 & 168.  
Ms. Manika Tripathy, SC for DDA with Mr. Ashutosh Kaushik, Adv.  
for DDA in item nos.163, 165 & 172.  
Ms. Chand Chopra, Adv. for DDA in item no.154, 159, 161, 162, 168  
to 171.  
Mr. Sushil Raaja, SPC for UOI with Mr. Hitanshu Mishra, Adv. for  
R-4 in item no.182.  
Ms. Vaishali Gupta, PC for GNCTD in item no. 178.  
Mr. Gaganmeet Singh Sachdeva and Mr. Harshpreet Singh Chadha,  
Adv. for DDA in item no.157.  
Ms. Rachita Garg and Mr. Agam Rajput, Adv. in item no.182.  
Mr. Vikas Kr. Sharma, SPC for UOI for R-4 in item no.173.  
Mr. Vedansh Anand, GP for UOI in item no.172.  
Mr. Anuj Chaturvedi, Ms. Richa Dhawan and Ms. Harshita  
Maheshwari, Adv. for DUSIB in item nos. 171, 172 & 175.

**CORAM:**

**HON'BLE MR. JUSTICE VIKAS MAHAJAN**

**ORDER**

**06.05.2025**

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1. The learned counsel for the petitioners submits that in some of the petitions, the counter-affidavit has not been filed by the respondent/DDA.
2. Let counter-affidavit be filed by the DDA in the petitions in which the same has not been filed till date.
3. Rejoinder thereto, if any, be filed before the next date.
4. List on 10.10.2025.

**VIKAS MAHAJAN, J**

**MAY 6, 2025/dss**